

Name of the Corporate Debtor	Indian Steel Corporation Limited	Date of commencement of CIRP	06-10-2021	List of creditors as on:	30-11-2021
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List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

SI No	Name of Creditor	Details of Claim received		Details of claims admitted						Amount in Rs				
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC	Amount of Contingent Claims	Amount of any mutual dues that may be set	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
1	India Resurgence ARC Private Limited	19-10-2021	19486316581	19451982075	Term loan, fund based working capital, non-fund based working capital	19451982075	17442880743	No	71.93%	-	-	34334506	-	-
2	Punjab National Bank	25-10-2021	5570546185	5394086794	Term loan, letter of credit and bank guarantee, cash credit facility	5394086794	313772532	No	19.95%	-	-	-	176459391	*
3	Jammu and Kashmir Bank Limited	19-10-2021	1642137116	1640900415	Term loan, working capital facility, legal charges	1640687220	1640687220	No	6.07%	-	-	1236701	-	-
4	IDBI Bank Limited	20-10-2021	378623509	374376796	Working capital facility	374376796	374376796	No	1.38%	-	-	-	4246713	**
5	Union Bank of India	27-10-2021	191886842	181450054	Working capital facility	181450054	181450054	No	0.67%	-	10436788	-	-	***
			27269510232	27042796134		27042582939	19953167345		100%		10436788	35571207	180706104	

* This claim has been provisionally admitted due to the difference between the interest claimed by the financial creditor and as computed by the IRP. The IRP has sought clarifications and relevant documentation from the creditor. The admitted claim amount may be updated basis the supporting evidence and documents provided by the financial creditor.

** This claim has been admitted provisionally as the supporting documents provided by the financial creditor do not substantiate the amount claimed by such creditor. The IRP has sought clarifications and relevant documentation from the creditor. The claim amount may be updated basis the supporting documents provided by the financial creditor

*** The financial creditor has appropriated INR 2,38,58,615 from the current account of the Corporate Debtor after the date of the Admission Order i.e. the insolvency commencement date. The IRP has requested the creditor to refund this relevant adjusted amount. The claim amount may be updated as and when the financial creditor refunds the adjusted amount to the Corporate Debtor and files an amended claim with IRP/RP.